

**RESERVE BANK OF INDIA: RECRUITMENT OF ASSISTANTS
GUIDELINES FOR VISUALLY IMPAIRED & ORTHOPEADICALLY CHALLENGED
CANDIDATES USING SCRIBE**

Those candidates who are blind / low vision or affected by cerebral palsy with loco-motor impairment and whose writing speed is affected can use services of a scribe of their choice during the written examination. In all such cases where a scribe is used, the following rules will apply:

The blind/ low vision candidates and candidates who are locomotor impaired in both hands and both arms and candidates whose writing speed is affected by cerebral palsy can use own scribe/ writer at his/her own cost. In all such cases where a scribe/writer is used, the following rules will apply:

(i)The candidate will have to arrange his/her own scribe/writer at his/her cost.

(ii)The academic qualification of the Scribe/writer must be one grade lower than the minimum stipulated eligibility criteria for the candidate.

(iii)The scribe can be from any academic discipline

(iv)Both the candidate as well as the scribe/writer will have to give a suitable undertaking, confirming that the scribe fulfils all the stipulated eligibility criteria for a scribe as mentioned above. Further, in case it later transpires that he/she did not fulfill any of the laid-down eligibility criteria or suppressed material facts, the candidature of the applicant will stand cancelled, irrespective of the result of the Written Test.

(v)Such candidates who use a scribe/writer shall be eligible for extra time of 20 minutes for every hour of the examination.

Visually Impaired candidates under Blind/Low Vision may skip the non-verbal questions, and questions based on Graph and Table, if any. The candidates will be awarded marks for such Sections based on the overall average obtained in other Sections of the respective test.

Please fill up the **DECLARATION** and submit alongwith the call-letter.

DECLARATION

We, the undersigned, Shri/Smt/Kum. _____ **eligible candidate** for the written examination for recruitment of Assistants in Reserve Bank of India, written examination to be held on 29th April,2012 and Shri/Smt/Kum.

_____ **eligible writer (scribe)** for the eligible candidate, do hereby declare that: -

- i. The scribe is identified by the candidate at own cost and as per own choice
- ii. Qualification of the candidate and the scribe are as under:

Grade (whether graduate, post graduate etc.)	
Candidate	Scribe

- iii. The candidate is visually impaired/affected by **cerebral palsy with locomotor impairment and his/her writing speed is affected** and he/she needs a writer (scribe) as permissible under the Government of India rules governing the recruitment of Persons with Disability.
2. (a) As per the rules, the candidate availing services of a scribe is eligible for extra time of 20 minutes for every hour of the written examination
Only those Visually Impaired candidates under Blind/Low Vision may skip the non-verbal questions, and questions based on Graph and Table, if any. The candidates will be awarded marks for such Sections based on the overall average obtained in other Sections of the respective test.
3. In view of the importance of the time element, the examination being of a competitive nature, the candidate undertakes to fully satisfy the Medical Officer of the Concerned Organization that there was necessity for use of a scribe as his/her writing speed is affected by the disabilities mentioned in Paragraph 1, clause (iii) above.
4. We hereby declare that all the above statements made by us are true and correct to the best of our knowledge and belief. We also understand that in case it is detected at any stage of recruitment that we do not fulfill the eligibility norms and/or that the information furnished by us is incorrect/false or that we have suppressed any material fact(s), the candidature of the applicant will stand cancelled, irrespective of the result of the written test(s). If any of these shortcomings is/are detected even after the candidate's appointment, his/her services are liable to be terminated.

Given under our signature:-

Signature of the Scribe

Postal address:

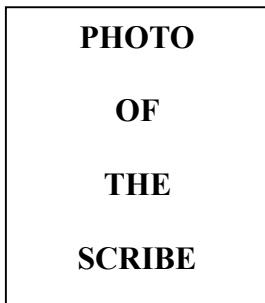
Signature of the Candidate

Roll No.:

Postal address:

STD Code:..... Phone No.....

STD Code:..... Phone No.....



Signature of Invigilator